

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-80-2020
WITH
LD-VC-CRI-87-2020**

Derick Lobo ... Applicant

Versus

PI, Old Goa Police Station & Anr. ... Respondents

Shri C. Padgaonkar, Advocate for the Applicant.
Shri Vibhav Amonkar, Advocate for the Intervenor.**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 8 DECEMBER 2020****P.C. :**

In this application for anticipatory bail the defacto complainant wanted to intervene. For that purpose, he has applied.

2. The application is allowed. As a result, the intervenor may file written submissions besides assisting the learned Additional Public Prosecutor.

3. To enable the intervenor to do so, post the matter on 15.12.2020.

DAMA SESHADRI NAIDU, J.

NH